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6.	Tripura	Unemployment allowance has been paid by the Government of Tripura during the year 2008-09 upto 31st December, 2008 to 51 registered job seeker.
7.	Jharkhand	Unemployment allowance of Rs. 138330.00 paid to 78 workers of Jerua and Kope villages in Latehar district of Jharkhand.
8.	Maharashtra	Unemployment allowance has been paid in Bhandara district in November, 2007. Rs. 2,72,272 were paid to 1144 labours
9.	Uttar Pradesh	Unemployment allowance amounting to Rs. 1194990 has been paid to 384 applicants in 15 villages of Mishrikh block and Rs. 304350 to 442 applicants in 10 villages of Pisanva block under Sitapur district.

Bio-diesel programme in Bihar

1381. SHRI RAM KRIPAL YADAV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the State Government of Bihar has submitted any proposal for bio-diesel programme in the State;

(b) if so, the status of this proposal;

(c) whether Government has made any study to assess the positive and negative impact of bio-diesel plants on food security and agricultural land; and

(d) if so, what is the outcome and action taken in this case so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) and (b) Minister, Rural Development Department, Bihar Government wrote a letter to the Ministry of Rural Development in 2007 proposing for raising nurseries of Jatropha plants and setting up an exhibit ion-cum-training institute. Financial assistance of Rs. 1 crore for raising Jatropha nurseries in the State of Bihar were sanctioned by the Ministry during the year 2006-07 in two districts namely Banka and Jamui.

(c) and (d) Ministry of Rural Development has not made any study so far in this regard. However, as per National Policy on Biofuels, only non-food feed stocks will be

raised on degraded or wastelands that are not suited for agriculture, thus avoiding a possible conflict of fuel vs. food security.

Surveillance of water quality in rural areas

1382. MS. MABEL REBELLO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that water quality surveillance and monitoring should be given top most priority by the Ministry for the rural areas so as to ensure prevention and control of water borne diseases;

(b) if so, the details thereof for the last three years and for next three years, State-wise, specially for Jharkhand, district-wise and block-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) to (c) The National Rural Water Quality Monitoring and Surveillance Programme (NRWQMSP) was launched in 2006 with the objectives of generating awareness about the need for water quality monitoring and surveillance at village level, training of grassroot workers for testing of water samples and provision of field test kits to Panchayats for testing. From 1.4.2009, NRWQMSP was subsumed in the National Rural Drinking Water Programme (NRDWP). Water Quality Monitoring and Surveillance (WQMS) of drinking water sources is provided 100% financial assistance by the Centre to States under the 5% Support Component of the National Rural Drinking Water Programme (NRDWP). Details of the funds released under National Rural Water Quality Monitoring and Surveillance Programme upto 2008-09 and under the 5% Support Component of NRDWP to various States from 2009-10 is given in Statement-I (See below). Up to 85% of the funds under NRDWP can be utilized by the States for addressing coverage, sustainability and quality of rural drinking water supply. For Water Quality Monitoring and Surveillance Programme, five grass-root workers in each Gram Panchayat are required to be trained for bacteriological and chemical testing. These workers are also provided with Field Test Kits for conducting tests for contamination of water. The district-wise details of persons trained. Field Test Kits (FTK) purchased, sanitary surveys carried out and the FTK testing details in respect of Jharkhand during the last three years and the current year are given in Statement-II (See below). For 2011-12, States are required to include details of WQMS activities targeted under the Support component in the NRDWP Annual Action Plan.